

01.12.2020 - 05.12.2020

**Court No. 02 ( HHJ S. T. Soor)**

**01/12/2020**

**Hearing**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 7590/1998	Adrik Traders Pvt.Ltd. Vs Bankim Mehta & Anr.	Federal & Rashamikant  Kanga & Co.
2	Suit No. 7743/1997	Adrik Traders Pvt.Ltd. Vs Pervin B. Mehta & Anr.	Federal & Rashamikant  Kanga & Co.

**Recording Evidence PH**

3	Suit No. 6479/2004	Suryakumar R. Dubey Vs Varun Lubrucants & Specialist Pvt Ltd	V.K.Dsmleand K S Dubey  Vijay Waghela
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**Compliance**

4	Suit No. 6506/2003	Mahabal Shetty Vs Shakila Ansari & Ors.	S. J. Chaurasia  Rajesh Singh And Associates
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**Report of Commissioner**

6	Suit No. 2451/2008	The Solaries-II Premises Co-op Soc Ltd Vs Universal Premises Textiles Pvt Ltd & Ors	Vijay Kanoria
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**Court No. 02 ( HHJ S. T. Soor)****02/12/2020****Arguments**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 8055/1996	Krishna G. Dalvi Vs Rehmat Ahemad Naik	Satish J. Agarwal  Court Receiver

**Suit Stayed**

2	Suit No. 5847/1992	Yadunath M. Chaudhari Vs Uma Chandrasekhar Bhogaonkar & Ors	Prashant Relekar
3	Suit No. 7111/1995	Indirabai Gangadhar Chougule Vs Surekha Prahlad Ingle & Anr	

**Ex-Parte Judgement**

4	Suit No. 04/2019	Joseph Anthony Mendes Vs Fiona Bernard Rodrigues	A.K.Singh
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**Arguments**

5	Suit No. 735/2008	Rodney Medard Dsilva Vs Fiona Bernard Rodrigues	P. V. Tikare
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01.12.2020 - 05.12.2020

**Court No. 02 ( HHJ S. T. Soor)**

**03/12/2020**

**Arguments**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 7780/1998	Ram Mahal Co Op Hsg Soc Ltd Vs Ravi Joseph Pereira & Ors	Pallavi Divekar  Naazish Shah
2	Suit No. 2040/2014	Somnath Sitaram Tendulkar Vs Dashratham Ramanna & Anr	Rupali Sathe

01.12.2020 - 05.12.2020

**Court No. 02 ( HHJ S. T. Soor)**

**04/12/2020**

**Arguments**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 8977/1995	M S Sam Enterprises Vs Mrs. Babobai Patil & Ors.	Asif Iqbal Patel  S.R.Mishra
2	Suit No. 9875/1988	Heera Panna CHS Ltd. Vs M.S.S.P Builders & Ors	M S Thakore Jariwala  A.K.Chauhan

**Recording Evidence**

3	Suit No. 2538/2009	Uday Sakharam Angne Vs Chandrashekhar Balkrishna Angne & Anr	H. R. Pawar  M. Y. Dhuri
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**CS Hearing**

4	Suit No. 2454/2016	Suryakant Sadashiv Bhise Vs Ramesh Sadashiv Bhise & Anr	Douglas Jose Lopez
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**Court No. 02 ( HHJ S. T. Soor)****05/12/2020****Arguments**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 8601/1995	Stanilaus P D Monteiro Vs Ratna Maria Stanley Monteiro & Anr	G V Dlima & Co  Court Receiver

**NM Hearing**

2	Suit No. 7426/1997	Uma Shankar Padate & Anr Vs Annayya Kocha Shetty & Ors	Y B Bhate  A S Khandeparkar
3	Suit No. 8982/1994	Nazimuddin M Sayed Vs Sourabha Co Op Hsg Soc Ltd & Ors	  S D Gawade

**Arguments**

4	Suit No. 1708/2018	Anita Anand Jogi Vs Anil Aithappa Jogi & Ors	Harish Pawar
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**Recording Evidence PH**

5	Suit No. 1413/2009	Namdev Waman Ulvekar Vs Dattaraya Dinanath Ulvekar	A. Shareefammal
6	Suit No. 3510/2012	Clansey Franciso PO Vs Rajendra Builders Pvt Ltd & Anr	Eventa Gonsalves  Atul S Singh
7	Suit No. 4151/2011	Mohan Khanchndani & Anr Vs Kantilal Khatri & Anr	S R Saudagar  K V Chheda & Co